

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/197/CHE/2021  
**NAME OF THE PETITIONER(S)** : J Mohan Babu  
**NAME OF THE RESPONDENT(S)** : Ramya Outsourcing Solutions Pvt. Ltd.  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Present: Shri. Rohan Rajasekaran, Ld. Counsel for the Petitioner.  
Shri. Sankar Varadharajan, Ld. Counsel for the Respondent.

Arguments on the petition heard.

**Order Reserved.**

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs